

BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER
FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi - 110001

Appeal No. 23(86)/2012 - IC

IN THE MATTER OF:

Shri S.K.Gupta
House No.1246,
Sector-8, R.K.Puram,
New Delhi-110022

Appellant

Versus

Central Public Information Officer
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhawan, New Delhi-110001

Respondent

Date of Hearing : 31.7.2012

Present :

1. None present for the Appellant.
2. Shri Nirmal Singh, Director/CPIO, Ms. Asha Sota, CPIO, Shri Jagdish Kumar, SO (Imp. Cell), D/o Legal Affairs, for and on behalf of D/o Legal Affairs, Ministry of Law & Justice, the Respondents.


ORDER

1. The Appellant in his appeal has alleged that the information sought by him is not provided to him by the Department.
2. During the course of hearing the CPIO has informed that a copy of the opinion as requested by the Appellant in his application dated 7.6.2012 has already been furnished to him alongwith this Department's letter dated 16.7.2012.
3. In view of the above, the information appears to have been furnished to the Appellant.

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4. The appeal is disposed off.
5. File is consigned to records.
6. In case, the Appellant is not satisfied/ convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi- 110066 within the time period as prescribed under the provision of RTI Act, 2005


(Satish Chandra)
Joint Secretary & Legal Adviser
First Appellate Authority

To

1. Shri S.K.Gupta, House No.1246, Sector-8, R.K.Puram, New Delhi-110022 (by Speed Post).
2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001
3. ✓ Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001
4. PPS to Law Secretary for information.